

[English]

World bank aid for Paper Industry in Gujarat

6201. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of INDUSTRY be pleased to state:

(a) whether the World Bank had selected the consultancy division of the Hindustan Paper Corporation Limited to study and submit a report on the environmental aspects of the pulp and paper industry in India;

(b) if so, whether the Hindustan Paper Corporation Limited has submitted its study report;

(c) if so, the details thereof;

(d) whether the study has specifically covered a brief sector profile of the pulp and paper industry in Gujarat; and

(e) if so, the amount of loan proposed to be provided by the World Bank to help paper and pulp industry in Gujarat?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (e). The World Bank has selected the Hindustan Paper Corporation Ltd. (HPC) for preparation of sector profile, pre-feasibility study and funding proposal for pulp and paper industry in four States, viz. Uttar Pradesh, Gujarat, Tamil Nadu and Maharashtra. The project profile has been prepared and submitted to the World Bank. The study for pre-feasibility and funding proposals is in progress. The amount of loan to be provided shall be decided by the World Bank after finalisation of pre-feasibility report.

Freight Charges of Container Service

6202. SHRI KESHARI LAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the freight for goods sent through Container Service from Madras, Bombay and Calcutta etc. are paid in advance at the booking stations;

(b) whether these containers are meant for home delivery;

(c) whether very recently the authorities at Delhi have started charging Rs. 44/- for haulage and Rs. 9.50 per k.m. (Inward/outward) for delivery by road;

(d) if so, the reasons therefor;

(e) whether consumers have shown resentment on these charges; and

(f) if so, the remedial measures being contemplated in this regard?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Payment of freight can be made either at the forwarding station or at the destination for goods booked through the Domestic Container Service.

(b) Railways provide door-to-door service if the consignor so desires.

(c) Yes, Sir.

(d) Sudden stoppage of work by the Handling Contractor necessitated the ad-hoc arrangement involving higher costs for haulage on account of market conditions.

(e) Yes, Sir.

(f) Tenders for awarding a fresh contract for handling and transportation of containers have been invited.

Computer Assisted Numerically Controlled Machines

6203. SHRI N.J. RATHVA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Indian Machine Tool Manufacturers Association has proposed a scheme to bring a computer assisted numerically controlled machines within the reach of medium and small-scale engineering units;

(b) if so, whether Government have examines the proposal;

(c) if so, the details thereof; and

(d) if not, the time by which a final decision is likely to be taken in implementing the scheme?

THE MINISTER OF INDUSTRY (SHRI AJITSINGH): (a) to (d). The confederation of Engineering Industry (CEI) submitted an outline of a scheme to encourage the use of NC and CNC machine tools by small and medium scale engineering units. CEI have been advised to formulate a comprehensive proposal giving all relevant details.

Snag in Airbus A-320 on Delhi-Bombay Flight

6204. SHRI SHANKERSINGH VAGHELA:
SHRI L.K. ADVANI:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether an A-320 Airbus on Delhi-Bombay flight went off the track by about 20 miles and had a narrow miss with another aircraft some time back;

(b) if so, the details of this happening and the reasons therefor; and

(c) the steps taken by the Indian Airlines to stop recurrence of such incidents?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) and (c). Do not arise.

Electrification of Village in Uttar Pradesh

6205. SHRI KALP NATH RAI: Will the Minister of ENERGY be pleased to state:

(a) the number of villages electrified in Uttar Pradesh so far and how many villages remain to be electrified, district-wise; and

(b) the time by which these villages will be electrified?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Out of the 112566 inhabited villages in the State of Uttar Pradesh 79499 villages have been electrified as on 28.2.1990, leaving a balance of 33067 villages unelectrified. The Districtwise position is given in the Statement below.

(b) All the remaining villages are likely to be electrified in the future subject to availability of necessary funds and other inputs.